

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 645/2022

INDIAN MEDICAL ASSOCIATION & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[VIDE HONBLE COURT ORDER DATED 15.01.2025 MATTER IS LISTED ON 17.03.2025 IN RESPECT OF REMAINING STATES EXCEPT (STATES OF ANDHRA PRADESH, GOA, GUJARAT, DELHI, MADHYA PRADESH, JAMMU & KASHMIR ,PUNJAB, JHARKHAND, KARNATAKA, KERALA, .)].....1. MR. SHADAN FARASAT, LEARNED ADVOCATE WILL ASSIST THE COURT AS AN AMICUS CURIAE 2. MR. MURSALIN ASIJIT SHAIKH, APPLICANT-IN-PERSON WILL APPEAR IN I.A. D.NO. 95540 OF 2024 (APPLICATION FOR INTERVENTION) 3.

- (IA No. 110039/2024 - APPLICATION FOR PERMISSION
- IA No. 110011/2024 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 132998/2024 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 139081/2024 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 110769/2024 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 133550/2024 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 140252/2024 - APPROPRIATE ORDERS/DIRECTIONS
- IA No. 130554/2022 - CLARIFICATION/DIRECTION
- IA No. 137201/2024 - CLARIFICATION/DIRECTION
- IA No. 171013/2024 - EXEMPTION FROM FILING O.T.
- IA No. 159883/2024 - EXEMPTION FROM FILING O.T.
- IA No. 117836/2024 - EXEMPTION FROM FILING O.T.
- IA No. 155193/2024 - EXEMPTION FROM FILING O.T.
- IA No. 143229/2024 - EXEMPTION FROM FILING O.T.
- IA No. 234824/2024 - EXEMPTION FROM FILING O.T.
- IA No. 142959/2024 - EXEMPTION FROM FILING O.T.
- IA No. 187046/2024 - EXEMPTION FROM FILING O.T.
- IA No. 95540/2024 - INTERVENTION APPLICATION
- IA No. 139085/2024 - INTERVENTION APPLICATION
- IA No. 13659/2023 - INTERVENTION APPLICATION
- IA No. 133899/2024 - INTERVENTION APPLICATION
- IA No. 110768/2024 - INTERVENTION APPLICATION
- IA No. 133537/2024 - INTERVENTION/IMPLEADMENT
- IA No. 133534/2024 - INTERVENTION/IMPLEADMENT
- IA No. 139082/2024 - INTERVENTION/IMPLEADMENT
- IA No. 166475/2024 - INTERVENTION/IMPLEADMENT
- IA No. 132997/2024 - INTERVENTION/IMPLEADMENT
- IA No. 133673/2024 - INTERVENTION/IMPLEADMENT
- IA No. 188151/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
- IA No. 139206/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION
- IA No. 166477/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 17-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

Mr. Shadan Farasat, Sr.Adv. (Amicus Curiae)
Mr. Pranav Dhawan, Adv.
Mr. Abhishek Babbar, Adv.

For Petitioner(s) :

Mr. Prabhas Bajaj, Adv.
Mr. Priyanshu Tyagi, Adv.
Mr. Amarjeet Singh, AOR
Mr. Rishav Rai, Adv.

For Respondent(s) :

Ms. Garima Prasad, Sr.Adv./AAG
Ms. Sakshi Kakkar, AOR

Mr. Sharath Nambiar, Adv.
Mr. Gurmeet Singh Makker, AOR
Mr. Vinayak Sharma, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Shashank Bajpai, Adv.
Mr. Ishaan Sharma, Adv.

Mr. Sudarshan Lamba, AOR
Mr. Sharath Nambiar, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Rajat Nair, Adv.
Ms. Kanu Agrawal, Adv.
Mr. Shashank Bajpai, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Krishna Kant Dubey, Adv.

Ms. Avni Singh, Adv.
Mr. Jitin Chaturvedi, AOR

Mr. Amrish Kumar, AOR

Mr. Balbir Singh, Sr. Adv.
Mr. Simranjeet Singh, Adv.
Mr. Gautam Talukdar, AOR
Ms. Apurbaa Dutta, Adv.
Mr. Yajat Gulia, Adv.
Mr. Naman Tandon, Adv.

Ms. Vanshaja Shukla, AOR
Mr. Ajay Kumar Bahuguna, Adv.
Ms. Ankeeta Appanna, Adv.
Mr. Siddhant Yadav, Adv.
Ms. Rachna Gandhi, Adv.

Mr. Gaurav Sharma, Sr. Adv.
Mr. Prateek Bhatia, AOR
Mr. Dhawal Mohan, Adv.
Mr. Paranjay Tripathi, Adv.
Mr. Rajesh Raj, Adv.

Mr. Guntur Pramod Kumar, AOR
Ms. Purna Singh, Adv.
Mr. Gautam Bhatia, Adv.
Mr. Dhruv Yadav, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Chinmoy Pradip Sharma, Sr. A.A.G.
Ms. Diksha Rai, AOR
Ms. Nimisha Menon, Adv.
Ms. Purvat Wali, Adv.
Mr. Piyush Vyas, Adv.
Ms. Apurva Sachdev, Adv.
Mr. Irfan Hasieb, Adv.
Mr. Krishnajyoti Deka, Adv.
Mr. Vijay Deora, Adv.

Mr. Anshul Narayan, Addl. Standing Counsel, Adv.
Mr. Prem Prakash, AOR

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhruv Tank, Adv.
Mr. Aniruddha Awalgaonkar, Adv.
Ms. Surbhi Kapoor, AOR
Mr. Sarthak Mehrotra,, Adv.
Mr. Bhagwant Deshpande, Adv.
Ms. Subhi Pastor, Adv.

Mr. Lokesh Sinhal, Sr. A.A.G.
Mr. Samar Vijay Singh, AOR
Mr. Nikunj Gupta, Adv.
Ms. Sabarni Som, Adv.
Ms. Aakanksha, Adv.
Mr. Aman Dev Sharma, Adv.
Mr. Ritesh Kumar Gupta, Adv.
Ms. Ishika Gupta, Adv.

Ms. Swati Ghildiyal, AOR
Ms. Abhipsa Mohanty, Adv.

Ms. Ankita Sharma, AOR
Mr. Arjun D Singh, Adv.

Mr. Kartikeya Rastogi, D.A.G.
Ms. Inderdeep Kaur Raina, Adv.
Mr. Akshay Girish Ringe, AOR

Ms. Pallavi Langar, AOR
Mr. Kumar Anurag Singh, Adv.
Mr. Manoj Kumar, Adv.
Mr. Sujeet Kumar Chaubey, Adv.

Mr. D. L. Chidananda, AOR

Mr. Nishe Rajen Shonker, AOR
Ms. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Santhosh K, Adv.

Ms. Mrinal Gopal Elker, AOR

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Sourav Singh, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. T.K. Nayak, Adv.
Mr. Vikas Bansal, Adv.
Mr. Daniel Lyngdoh, Adv.
Ms. Marbiang Khongwir, Adv.

Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.

Ms. K. Enatoli Sema, AOR
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Pitambar Acharya, Sr. Adv, Advocate General
Mr. Srisatya Mohanty, AOR
Mr. Abhijit Patnaik, Adv.

Mr. Shiv Mangal Sharma, A.A.G.
Ms. Saubhagya Sundriyal, Adv.
Ms. Sonali Gaur, Adv.
Ms. Nidhi Jaswal, AOR

Ms. Nupur Kumar, AOR

Mr. Sameer Abhyankar, AOR
Ms. Ripul Swati Kumari, Adv.
Mr. Krishna Rastogi, Adv.
Mr. Aakash Thakur, Adv.

Mr. Amit Anand Tiwari, Sr. A.A.G.
Mr. Sabarish Subramanian, AOR

Mr. Sravan Kumar Karanam, AOR
Ms. Shireesh Tyagi, Adv.
Mr. Aniket Singh, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Saurabh Tripathi, Adv.
Mr. Deepayan Dutta, Adv.

Mr. Kunal Mimani, AOR

Mr. G.M.Kawoosa, Adv.
Mr. Pashupathi Nath Razdan, AOR

Mr. Aravindh S., AOR
Mr. Akshay Gupta, Adv.
Mr. Abbas B, Adv.

Mr. Sharath Nambiar, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Priya Mishra, Adv.
Mr. Shashank Bajpai, Adv.
Mrs. Indira Bhakar, Adv.
Mr. Mukesh Kumar Verma, Adv.
Mr. Varun Chugh, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Harish Pandey, Adv.
Mr. Shashwat Parihar, Adv.
Mr. Rajesh Singh Chauhan, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Neeraj Kumar Sharma, Adv.
Mr. Shreekant Neelappa Terdal, AOR
Ms. Diksha Verma, Adv.
Mr. Deepak Bhardwaj, Adv.

Mr. Sharath Nambiar, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Vinayak Sharma, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Shashank Bajpai, Adv.
Ms. Priya Mishra, Adv.

Mr. Rakesh Sinha, Adv.
Mr. Anand Srivastava, Adv.
Mr. Aashish Srivastava, Adv.
Ms. Deepti Bhardwaj, Adv.
Ms. Shweta Singh Parihar, AOR

Ms. Rajkumari Banju, AOR

Mr. S. S. Shroff, AOR
Mr. Shashank Mishra, Adv.
Mr. Mohit Singh, Adv.
Ms. Akshi Rastogi, Adv.
Ms. Vedika Rathore, Adv.

Ms. Mrinmoi Chatterjee , AOR

Ms. Meghna Mishra, Adv.
Mr. Debmalya Banerjee, Adv.
Mr. Rohan Sharma, Adv.
Mr. Kartik Bhatnagar, Adv.
Ms. Apurva, Adv.
Ms. Liza Vohra, Adv.
Mr. Rohit Kumar, Adv.
For M/S. Karanjawala & Co., AOR

Mr. Mayank Mishra, Adv.
Mr. Alay Raje, Adv.
Ms. Ayshwarya Chandar, AOR

Mr. Mayank Kshirsagar, AOR

Mr. K. Vivek Reddy, Sr. Adv.
Ms. Anajaji, Adv.
Mr. Basa Mithun Shashank, Adv.
Mr. Vikas Mehta, AOR

Mr. Ankur Sangal, Adv.
Mrs. Sucheta Roy, Adv.
Mr. Ankit Arvind, Adv.
Ms. Amrit Sharma, Adv.
Mr. Karun Mehta, Adv.
Ms. Pratiksha Mishra, Adv.
Mr. Shreyas Edupuganti, Adv.
Mr. Karan Bhootra, Adv.
For M/S. Khaitan & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

The Compliance by the States with the earlier directions will be also considered on 26th March, 2025 at 2.00 p.m. when this Court will consider specific issue of implementation of the provisions of the Drugs and Magic Remedies(Objectionable Advertisements) Act, 1954.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER